

- (x) (a) Annual Report of the Navodaya Vidyalaya Samiti, Noida, Gautam Budh Nagar, Uttar Pradesh, for the year 2022-23.
- (b) Annual Accounts of the Navodaya Vidyalaya Samiti, Noida, Gautam Budh Nagar, Uttar Pradesh, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Samiti.
[Placed in Library. See No. L.T. 10969/17/23]
- (xi) (a) Annual Report of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2022-23.
- (b) Annual Accounts of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Sangathan.
[Placed in Library. See No. L.T. 10517/17/23]

MR. CHAIRMAN: Shri V. Muraleedharan, you are at No.6 and No.7, both.

SHRI V. MURALEEDHARAN: Sir, No.6 has been laid by Shri Rajeev Chandrasekhar and No.7, I have already laid.

MR. CHAIRMAN: Help me, get it in order. Dr. Subhash Sarkar, that is Item No. 10 in my listing.

I. Notifications of the Ministry of Education

II. Reports and Accounts of various IITs, IIMs, Universities etc. for various years and related papers

शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under Section 37 of the Indian Institutes of Management Act, 2017:-

- (1) G.S.R. 302 (E), dated the 20th April, 2022, publishing the Indian Institutes of Management (Amendment) Rules, 2022, along with Delay Statement.
- (2) G.S.R. 834 (E), dated the 11th November, 2023, publishing the Indian Institutes of Management (Amendment) Rules, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 10577/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under sub-section (2) of Section 46 of the Mizoram University Act, 2000, along with Delay Statement:-

- (1) No. 5-40/Estt.I/19/4., dated the 11th July, 2022, publishing the Mizoram University (Amendment) Statutes, 2022.
- (2) No. 5-40/Estt.I/19/6., dated the 11th July, 2022, amending the Ordinance OA-1 on "Assignment of Departments to the Schools of Studies".

[Placed in Library. For (1) and (2) See No. L.T. 10970/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. NU/ORD-01/2023-4978:, dated the 1st February, 2023, notifying the Ordinances, Regulations and Rules of the Nagaland University for general information, under sub-section (2) of Section 47 of the Nagaland University Act, 1989, along with Delay Statement.

[Placed in Library. See No. L.T. 10971/17/23]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—

- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Palakkad, Kerala, for the year 2022-23.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Palakkad, Kerala, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10570/17/23]

- (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Jodhpur, Rajasthan, for the year 2022-23.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Jodhpur, Rajasthan, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10571/17/23]

- (iii) (a) Annual Report of the Indian Institute of Technology (IIT), Guwahati, Assam, for the year 2022-23.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, Assam, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10572/17/23]
- (iv) (a) Annual Report of the Indian Institute of Technology (IIT), Bombay, Maharashtra, for the year 2022-23.
(b) Annual Accounts of the Indian Institute of Technology (IIT), Bombay, Maharashtra, for the year 2022-23, and the Audit Report thereon.
(c) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10573/17/23]
- (v) (a) Annual Report of the Indian Institute of Technology (IIT), Ropar, Punjab, for the year 2022-23.
(b) Annual Accounts of the Indian Institute of Technology (IIT), Ropar, Punjab, for the year 2022-23, and the Audit Report thereon.
(c) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10574/17/23]
- (vi) (a) Annual Report and Accounts of the Indian Institute of Technology (IIT), Dhanbad, Jharkhand, for the year 2022-23, and the Audit Report thereon.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10575/17/23]
- (vii) (a) Annual Report of the Indian Institute of Technology (IIT), Gandhinagar, Gujarat, for the year 2022-23.
(b) Annual Accounts of the Indian Institute of Technology (IIT), Gandhinagar, Gujarat, for the year 2022-23, and the Audit Report thereon.
(c) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10576/17/23]
- (B) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 of the Indira Gandhi National Open University Act, 1985:-
- (a) Annual Report of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2022-23.
(b) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10567/17/23]

(C) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 24 and sub-section (4) of Section 26 of the Auroville Foundation Act, 1988:-

- (a) Annual Report and Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10569/17/23]

(D) (i) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 27 and sub-section (4) of Section 28 of the Jamia Millia Islamia, Act, 1988:-

- (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2022-23.
- (b) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 10565/17/23]

(E) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institutes of Management Act, 2017:-

- (i) (a) Forty-eighth Annual Report and Accounts of the Indian Institute of Management (IIM) Bangalore, Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10559/17/23]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Calcutta, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10542/17/23]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Management

(IIM) Amritsar, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10541/17/23]

- (iv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM) Udaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10543/17/23]

- (v) (a) Eighth Annual Report and Accounts of the Indian Institute of Management (IIM) Visakhapatnam, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10544/17/23]

(F) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 37 and sub-section (5) of Section 28 of the Indian Institute of Information Technology (Public Private Partnership) Act, 2017:-

- (i) (a) Annual Report of the Indian Institute of Information Technology (IIIT) Raichur, Karnataka, for the year 2021-22.

- (b) Annual Accounts of the Indian Institute of Information Technology (IIIT) Raichur, Karnataka, for the year 2021-22, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 10550/17/23]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kottayam, Kerala, for the year 2022-23, and the Audit Report thereon.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10971A/17/23]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Tiruchirappalli, Tamil Nadu, for the year 2022-23, and the Audit Report thereon.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10551/17/23]

(G) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (i) (a) Annual Report of the Central University of Odisha, Koraput, Odisha, for the year 2022-23.
- (b) Annual Accounts of the Central University of Orissa, Koraput, Odisha, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10972/17/23]
- (ii) (a) Annual Report of the Central University of Gujarat, Gandhinagar, Gujarat, for the year 2022-23.
- (b) Annual Accounts of the Central University of Gujarat, Gandhinagar, Gujarat, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10973/17/23]
- (iii) (a) Annual Report of the Central University of Jammu, Union territory of Jammu and Kashmir, for the year 2022-23.
- (b) Annual Accounts of the Central University of Jammu, Union territory of Jammu and Kashmir, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10974/17/23]
- (iv) (a) Annual Report of the Central University of Punjab, Bathinda, Punjab, for the year 2022-23.
- (b) Annual Accounts of the Central University of Punjab, Bathinda, Punjab, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10975/17/23]
- (v) (a) Fifteenth Annual Report of the Central University of Karnataka, Kalaburgi, Karnataka, for the year 2022-23.
- (b) Fifteenth Annual Accounts of the Central University of Karnataka,

Kalaburgi, Karnataka, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10566/17/23]

- (vi) (a) Fifteenth Annual Report of the Central University of Kashmir, Ganderbal, Union Territory of Jammu & Kashmir, for the year 2022-23.
(b) Fourteenth Annual Accounts of the Central University of Kashmir, Ganderbal, Union Territory of Jammu & Kashmir, for the year 2022-23, and the Audit Report thereon.
(c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10564/17/23]

(H) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 and sub-section (5) of Section 32 of the Nagaland University Act, 1989:-

- (a) Twenty-eighth Annual Report of the Nagaland University, Lumami, Nagaland, for the year 2022-23.
(b) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10976/17/23]

(I) A copy each (in English and Hindi) of the following papers, under, sub-section (3) of Section 32 and under sub-section (4) of Section 33 of the Sikkim University Act, 2006:-

- (a) Sixteenth Annual Report of the Sikkim University, Gangtok, Sikkim, for the year 2022-23.
(b) Annual Accounts of the Sikkim University, Gangtok, Sikkim, for the year 2022-23, and the Audit Report thereon.
(c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 10977/17/23]

(J) A copy each (in English and Hindi) of the following papers, under Section 18 and sub-section (4) of Section 19 of the University Grants Commission Act, 1956:-

- (a) Annual Report of the University Grants Commission (UGC), New Delhi, for the year 2022-23.
(b) Annual Accounts of the University Grants Commission (UGC), New Delhi, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 10552/17/23]

(K) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science, Education and Research Act, 2007:-

- (i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Pune, Maharashtra, for the year 2022-23.

- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Pune, Maharashtra, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10546/17/23]

- (ii) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Tirupati, Andhra Pradesh, for the year 2022-23.

- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Tirupati, Andhra Pradesh, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10978/17/23]

- (iii) (a) Annual Report and Accounts of the National Institute of Technology Karnataka, Surathkal, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10563/17/23]

(L) A copy each (in English and Hindi) of the following papers, Section 18 of and sub-section (4) of Section 19 of the All India Council for Technical Education Act, 1987:-

- (a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 10545/17/23]

(M) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the North-Eastern Hill University Act, 1973:-

- (a) Forty-Eighth Annual Accounts of the North-Eastern Hill University (NEHU), Shillong, Meghalaya, for the year 2021-22, and the Audit Report thereon, under sub-section (4) of Section 29 of the of the Central Universities Laws (Amendment) Act, 2008.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10979/17/23]

(N) A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Accounts of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2021-22 and the Audit Report thereon, under sub-section (4) of Section 31 of the Central Universities Act, 2009.
- (b) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10553/17/23]

- (ii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Bhopal, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10556/17/23]

- (iii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10554/17/23]

- (iv) (a) Annual Report and Accounts of the National Institute of Educational Planning and Administration (NIEPA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10980/17/23]
- (v) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chandigarh, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10555/17/23]
- (vi) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10557/17/23]
- (vii) (a) Annual Report and Accounts of the Sant Longowal Institute of Engineering and Technology (SLIET), Sangrur, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 10981/17/23]
- (viii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Southern Region, Chennai, Tamil Nadu for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Board.
[Placed in Library. See No. L.T. 10982/17/23]
- (ix) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Northern Region, Kanpur, Uttar Pradesh for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Board.
[Placed in Library. See No. L.T. 10548/17/23]
- (x) (a) Annual Report and Accounts of the Board of Practical Training (BOPT), Eastern Region, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Board.
[Placed in Library. See No. L.T. 10547/17/23]

- (xi) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Western Region, Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Board.
 [Placed in Library. See No. L.T. 10562/17/23]
- (xii) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L.T. 10558/17/23]
- (xiii) (a) Annual Report and Accounts of the Central Institute of Technology (CIT), Kokrajhar, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L.T. 10561/17/23]
- (xiv) (a) Annual Report of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2022-23.
 (b) Annual Accounts of the National Institute of Industrial Engineering (NITIE), Mumbai, for the year 2022-23, and the Audit Report thereon.
 (c) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L.T. 10560/17/23]

Reports and Accounts (2022-23) of NCW, New Delhi and Central Social Welfare Board, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. MUNJAPARA MAHENDRABHAI): Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:-

- (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Commission.

[Placed in Library. See No. L.T. 10983/17/23]